

Central Administrative Tribunal
Principal Bench : New Delhi

Q.A. No. 2085/2003

New Delhi this the 26th Day of August, 2003

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

Versus

Principal,
College of Art,
Directorate of Training & Tech. Education,
Govt. of NCT of Delhi,
20-22, Tilak Marg,
New Delhi-110 001. Respo

Respondents

ORDER (Oral)

Hon'ble Shri V.K.Majotra, Member (A)

Applicant seeks and is allowed to withdraw the OA with liberty.

(Kuldip Singh
Member (J))

(V.K. Majotra)
Member (A)

CC